

DIVISION BENCH
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/87(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	RANJAN KUMAR DEY VS B E PUMPS PVT LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

ORDER

1. None appears for the parties.
2. This is a transferred petition from the Hon'ble Calcutta High Court.
3. Registry is directed to issue Notice to both sides by Speed post and email and place tracking information on record.
4. The parties are directed to upload all the documents/pleadings on the e-filing portal within two weeks and ensure defect free status.
5. Returnable on **05/10/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**